

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:698
ANSWERED ON:14.08.2012
ADVANCE PAYMENT TO SUGARCANE GROWERS
Rao Shri Sambasiva Rayapati

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the cooperative sugar factories and farmers' organisations in some States including Maharashtra are at loggerheads over the first advance payment to sugarcane growers for the year, 2012-13;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the remedial steps being taken by Union Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): The Government of Maharashtra and other major sugarcane growing States have reported that no such demand has been received from cooperative sugar factories and farmers' organisations for first advance payment to sugarcane growers for 2012-13 sugar season.

(b) & (c): Do not arise.